

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.305

IA-1357/2022 IA-1376/2022 IA-2696/2021 IA-2663/2021

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

.... **APPLICANT**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 18.05.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Ateendra Saumya Singh for Applicant in IA 1357
& 1376 OF 2022 Adv. Harshvardhan Patil

For the Non-Applicant

: For Non-Applicant/ GNIDA- Mr. Manish Srivastava,
Ms. Manpreet Kaur and Mr. Aaditya Mishra.


For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 02.06.2022.


(Madhu Narula)
Court Officer